

is placed on the Table of the House. [See Appendix VI, annexure No. 7.]

(c) The Chief Director of Purchase has no agencies in foreign countries for purchases.

(d) No purchases are made on barter system.

(e) Tenders are invited for purchases by open tender. Proprietary articles are purchased by limited tender or single tender.

RAILWAY COACHES

*1203. **Shri Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that while the Hindustan Aircraft Factory is paid only Rs. 5,000, the Swiss firm is allowed Rs. 22,500 as profit per every coach manufactured at the respective factories;

(b) if so, the reasons for the same;

(c) when the Cost Audit Report regarding the fixation of the price of the coaches manufactured at the Hindustan Aircraft Factory was received by the Railway Board; and

(d) when the examination of the report is likely to conclude?

The Deputy Minister of Railways and Transport (Shri Alagesan):

(a) and (b). According to the mutual agreement between the Ministry of Railways and Ministry of Defence, the Hindustan Aircraft Limited are paid a profit of Rs. 5000/- per coach. According to the Agreement with the Swiss Firm a profit of 10 per cent. on the actual cost, as audited, for 50 body shells without furnishing plus a profit of 5000 Swiss Francs per furnished coach for interior furnishing of the first 50 coaches has been paid.

The second and third orders for 50 coaches each unfurnished have been placed on the firm at a fixed price.

(c) November, 1952.

(d) It has been accepted by the Ministry of Railways but awaits the comments of the Ministry of Defence.

विन्ध्य प्रदेश में नई रेलवे लाइन

*१२०४: श्री बी० डी० शास्त्री : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या विन्ध्य प्रदेश में रेलवे की नई लाइनें निकालने की स्कीम पर कोई अन्तिम निर्णय किया गया है; और

(ख) क्या निकट भविष्य में सतना से रीवा तक रेलवे लाइन निकालने की कोई योजना है ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) No such scheme has been included in the first Five-Year Plan but certain proposals affecting Vindhya Pradesh are under examination in connection with Railway programmes for the 2nd Five Year Plan period.

(b) No.

DISPOSAL OF DAK ON KHURDA-DASPALLA LINE

*1205. **Pandit Lingaraj Misra:** (a) Will the Minister of Communications be pleased to state whether it is a fact that under an arrangement recently introduced, all Dak on the Khurda Daspalla line is being detained at Khurda for twenty-four hours to the inconvenience of the two Sub-divisions of Khurda and Nayagarh in the Puri District?

(b) Has this inconvenience been brought to the notice of the authorities?

(c) If so, has the previous arrangement been restored?

The Minister of Communications (Shri Jagjivan Ram): (a) Yes. some articles do suffer delay at Khurda.

(b) Yes. I am grateful to the Hon'ble Member for raising this point.

(c) Steps to obviate the delay will be taken forthwith.